

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00400/2019
Chandigarh, this the 24th day of April, 2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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S.L. Goel s/o Late Shri P.L. Goel, Aged about 64 years, R/o House No. 1119, Sector 18-C, Chandigarh, Superintendent (Rtd.), Central Excise Chandigarh-1) – 160018 (Group C)

....Applicant

(Present: Applicant in person)

Versus

1. Union of India through the Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi – 110001.
2. The Chief Commissioner, Central GST, C.R. Building, Plot No. 19, Sector 17-C, Chandigarh – 160017.
3. The Principal Commissioner (earlier Commissioner), Central GST, C.R. Building, Plot No. 19, Sector 17-C, Chandigarh – 160017.
4. The Additional Commissioner, Central GST, C.R. Building, Plot No. 19, Sector 17-C, Chandigarh – 160017.
5. The Asstt. Chief Accounts Officer (P&C), Office of the Principal Commissioner, Central GST Commissionate, C.R. Building, Plot No. 19, Sector 17-C, Chandigarh – 160017.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Applicant, who is appearing in person, after arguing for some, realized that he cannot succeed in this O.A, filed on the same cause of action, for the same relief, for which he had already filed an O.A. before this Court. He, at this stage, seeks permission to withdraw the instant O.A., to enable him to file an application

before the Hon'ble High Court, seeking review of the order dated 27.04.2017 in CWP No. 5641/2017.

2. Ordered accordingly.

(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 24.04.2019

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